

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1713
ANSWERED ON:07.03.2006
AWARDING OF PADMA BHUSHAN AND PADMA SHREE
Azmi Shri Ilyas;Bishnoi Shri Jaswant Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the name of the persons who have been honoured with Padma Vibhushan, Padma Bhushan and Padma Shree awards during each of the last three years;
- (b) the procedure adopted by the Government for awarding these awards;
- (c) whether the Union Government conduct any enquiry of their own or through any other agency prior to giving award to awardees;
- (d) if so, the details and name of the agency;
- (e) if not, the reasons therefor;
- (f) the name of the persons whose name were considered for the above awards but were not found suitable;
- (g) the qualifications required for the aforesaid awards and then composition of the Committee which decides them; and
- (h) the name of the authority which finalises the list of awardees?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): The names of the persons who have been honoured with Padma Awards during the years 2004 and 2005 and those who have been selected for Padma awards for the year 2006 are at Annexure-I.

(b): In terms of the extant practice/guidelines, recommendations for Padma Awards are invited every year from State Governments/UT Administrations, Ministries/Departments of the Government of India, Bharat Ratna and Padma Vibhushan Awardees and Institutes of Excellence. Nominations received from them and others (including self recommendations) are placed before the Padma Awards Committee for its consideration. The committee's recommendations are submitted to the Prime Minister and the President for approval.

(c) & (d): It is the practice to have discreet enquiries carried out through top investigating/intelligence agencies of the Central Government, namely, Intelligence Bureau, Central Bureau of Investigation, Central Board of Direct

L.S.U.S.Q.NO.1713 FOR 7.3.2006

Taxes, Directorate of Revenue Intelligence and Central Excise Intelligence and from Research and Analysis Wing (in respect of foreigner) to ascertain if there is anything adverse on record against any of the persons recommended by the awards committee.

(e): Does not arise.

(f): A list of the persons considered for Padma Awards during the years 2004, 2005 and 2006 is at Annexure-II.

(g): Any person without any distinction of race, occupation, position or sex is eligible for the awards. In terms of the Statutes and Rules governing the Padma Awards, Padma Vibhushan is awarded for exceptional and distinguished service, Padma Bhushan for distinguished service of high order and Padma Shri for distinguished service in any field. The Padma Awards Committee comprises three official members and four to six eminent persons nominated by the Prime Minister.

(h): The awards are approved by the President.